

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. TIRUMALLA HAIR OIL INDIA PRIVATE LIMITED (UNDER CIRP),
OPERATING IN A SPECIALIZED MANUFACTURING ENTITY WITHIN
THE FAST-MOVING CONSUMER GOODS (FMCG) SECTOR INDUSTRY AT
SURVEY NO. 50/1, BAHIRWADI, BEED- 431122
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

PARTICULARS	
1. Name of the corporate debtor along with PAN / CIN/ LLP No.	Tirumalla Hair Oil India Private Limited CIN: U15549PN2017PTC171412
2. Address of the registered office	Office No.801, Supreme Head Qtr. Survey No.36/2,Mumbai-Banglore Highway, Baner, Pune, PUNE, Maharashtra, India, 411007
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	Survey No. 50/1, Bahirwadi, Beed- 431122
5. Installed capacity of main products/ services	100 TPD
6. Quantity and value of main products/ services sold in last financial year	Details of Quantity are not available.
7. Number of employees/ workmen	Nil as the plant is not in operation.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be sought through communication to the following email: E-mail: thoip.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought through communication to the following email: E-mail: thoip.cirp@gmail.com
10. Last date for receipt of expression of interest	Wednesday,15th April 2026 (21 days)
11. Date of issue of provisional list of prospective resolution applicants	Saturday,25th April 2026
12. Last date for submission of objections to provisional list	Thursday,30th April 2026
13. Date of issue of final list of prospective resolution applicants	Saturday, 9th May 2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 9th May 2026
15. Last date for submission of resolution plans	Tuesday, 9th June 2026 (31 days)
16. Process email id to submit Expression of Interest	thoip.cirp@gmail.com
17. Details of the corporate debtor's registration status as MSME	Details are not available as of now
Date: 25-03-2026 Place: Pune Sd/- Ritesh R. Mahajan Resolution Professional For Tirumalla Hair Oil India Private Limited (Under CIRP) IP Registration Number: IBB/I/PA-002/IP-N00048/2017-18/10132 B- 203, Devgiri, Ganeshmala, Sinhagad Road, Pune -411030 AFA valid up to - 31-12-2026	